

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 30.03.2016

OA No. 634/2011

Mr. Banwari Sharma, counsel for applicant.
Mr. Anupam Agarwal, proxy counsel for
Mr. Tanveer Ahmed, counsel for respondents.

Learned counsel for the applicant submits that due to afflux of time, the relief sought for has now become redundant, therefore, the O.A. has become infructuous. He prays that it may be dismissed as having become infructuous. Prayer allowed. Therefore, the O.A. is dismissed as having become infructuous.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(DR. K.B. SURESH)
JUDICIAL MEMBER

Kumawat